

River Steamer Services in Assam

*100. Shri E. Barua:
 Shri Yashpal Singh:
 Shri Madhu Limaye:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri George Fernandes:
 Shri Indrajit Gupta:
 Shri K. N. Pandey:
 Shri Hem Barua:
 Shri Nath Pal:
 Shri Surendranath Dwivedy:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether the River Steam Navigation Co. Ltd., and Indian General Navigation and Railway Co. Ltd. of Assam plying their steamer services have handed over the management to the new unit;

(b) whether the security of services of the existing workers is ensured and if so, the broad outlines thereof;

(c) whether the closure of ghats on the Brahmaputra one after another is going to be stopped; and

(d) the steps Government are taking to arrest the all-round deterioration in this water transport system?

The Minister of Transport and Shipping (Dr. V. K. E. V. Rao): (a) to (d). A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-429/67].

I.A.C. Aircraft Engineers

*161. Shri Madhu Limaye:
 Dr. Ram Manohar Lohia:
 Shri S. M. Banerjee:
 Shri George Fernandes:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that the Aircraft Engineers of the I.A.C., Calcutta resorted to work-to-rule and work-to-trade practice in April, 1967;

(b) if so, the reasons therefor;

(c) whether it caused disruption of the I.A.C.'s services; and

(d) whether a settlement has since been reached between the management and the engineers?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Yes, Sir.

(b) The Aircraft Engineers of the IAC, Calcutta, resorted to work-to-rule and work-to-trade practice from 8th April to 12th April, 1967 because of alleged delay in implementing the Agreement dated 26-12-66 entered into between the Management of IAC and the All India Aircraft Engineers Association regarding revision of pay scales, allowances and other service conditions.

(c) Yes, Sir.

(d) Yes, Sir. The agreement has since been implemented.

Research and Education in Agriculture

*162. Shri N. R. Laskar:
 Shri Liladhar Kotoki:
 Shri Mohan Swarup:
 Shri Shri Gopal Saboo:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any policy has been adopted for strengthening the post-Graduate Centres of research and education in agriculture in the country;

(b) if so, the details thereof; and

(c) the other measures which have been adopted to bring improvement in agriculture?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) and (c). A statement giving the information required is laid on the Table of the Sabha. [Placed in Library. See No. LT-430/67].